

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-102

IB-236(ND)/2020

IN THE MATTER OF:

LIC Housing Finance Limited

....FINANCIAL CREDITOR

Vs.

KV Developers (P) Limited

....CORPORATE DEBTOR

SECTION

U/s 7 IBC code 2016

Order delivered on 14.10.2020

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/OC : Mr. Pardeep Dahiya, Ms. Rhea Luthra, Advocates

For the Respondent/CD : Mr. Ramnesh Jerath, Advocate

For the Intervener :

ORDER

Counsels for both sides are present and made final submissions. Counsels for both sides are directed to file the Notes on submissions containing two pages each along with the case law, if any, within seven days.

Heard. Order is **reserved**.

— Sdr

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

— Sdr

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

Surjit